

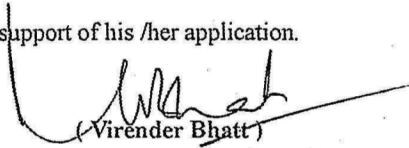
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:ROHINI COURTS:DELHI

NOTICE

Applications are invited for appointment of ONE position of Court Auctioneer for Rohini Courts, Delhi from the members of Bar having at least 5 years standing at the Bar and having income of Rs. 15,000/- or more per annum.

Applications containing the following particulars alongwith the supporting documents and latest coloured photograph should reach this office through proper Channel latest by 16.08.2023 on or before 5.00 p.m.

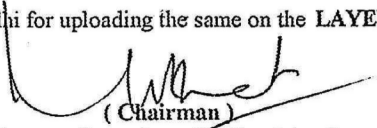
1. Name :
2. Father's /Husband's Name :
3. Date of Birth :
4. Date of Enrolment as an Advocate with Bar Council of Delhi alongwith Enrolment No. ( Attach copy of Enrollment Certificate ) :
5. Name of Bar Association with which registered with the Membership No. :
6. Residential Address with Telephone No. :
7. Official Address :
8. Telephone No. at office :
9. Mobile No. :
10. Email Address :
11. Court where mainly practicing :
12. Reference of two Advocates of ten years standing or of other respectable persons :
13. Copy of last ITRs/ other document to show that annual income from such profession is Rs.15,000/- or more per annum :
14. Any special reason, the applicant wants to adduce in support of his /her application.

  
(Virender Bhatt)  
Chairman, Appointment Committee  
for Court Auctioneer, Rohini Courts Complex, Delhi  
( District Judge (CC), North, Rohini Courts, Delhi )

No. 25834-74 Genl./Court Auct./Rohini/2023  
Copy forwarded for information and necessary action to:-

Delhi, dated the 28.07.23

1. The Ld. Registrar General, Hon'ble High Court of Delhi in reference to your good office's letter No. 1766/G-2/Genl.-I/CA/DHC dated 11.07.2023.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The President/ Hony. Secretary, Rohini Courts Bar Association, Rohini Courts, Delhi with the request to direct the quarter concerned to display Notice on all the Notice Boards prominently & Library of the Chamber Block, Rohini Courts, Delhi and also to upload on the website of RCBA.
4. The President/ Hony. Secretary of all the other Bar Association of District Courts of Delhi with the request to direct the quarter concerned to display the Notice on all the Notice Board & Library.
5. The Web-site Committee [ English/Hindi ], Tis Hazari Courts, Delhi and Rohini Courts, Delhi with the direction to upload the Notice at the website of Delhi District Courts.
6. The Branch Incharges, Care Taking Branch, Delhi District Courts, Delhi/New Delhi with the direction to affix the Notice at all the Notice Boards as well as at entrance of respective Courts Complex.
7. Personal Office of Ld. Pr. District & Sessions Judge ( N-W & North ) District, Rohini Courts, Delhi
8. The Dealing Official, R & I Branch, Rohini Courts, Delhi for uploading the same on the LAYERS.

  
(Chairman)  
Appointment Committee for Court Auctioneer,  
Rohini Courts Complex, Delhi  
( District Judge (CC), North, Rohini Courts , Delhi )